

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 1501 OF 2018 IN
APPEAL NO. 232 OF 2014 & IA NO. 1659 OF 2018

Dated : **3rd December, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Pune Power Development Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Ravindra Chile

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Sumana Naganand
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 to R-3

ORDER

[IA NO. 1501 OF 2018 – For Clarification]

At the request of learned counsel appearing for the parties, post this matter on **14.12.2018** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member before Court – II after obtaining necessary orders from Chairperson, APTEL.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member